

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 376
TO BE ANSWERED ON FEBRUARY 06, 2023**

RELEASE OF FUNDS UNDER THE SMART CITIES MISSION

NO. 376. SHRI TIRUCHI SIVA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether it is a fact that Government has only released 59 per cent of the funds under the Smart Cities Mission (SCM), since 2015;
- (b) if so, the reasons therefor;
- (c) whether it is also a fact that the State of Telangana received ₹ 392 crore in total for the SCM since inception of the project;
- (d) if so, the reasons therefor; and
- (e) whether SCM is on track to achieve the targets set for 2023 after getting delayed twice?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) to (e) : Government of India launched Smart Cities Mission (SCM) on 25 June 2015. 100 Smart Cities have been selected through 4 rounds of competition from January 2016 to June 2018. As per SCM Guidelines, Central Government will provide financial support to the extent of ₹ 48,000 crore over five years i.e., on an average ₹ 100 crore per city per year. An equal amount on a matching basis will be contributed by the State Government/Urban Local Body (ULB).

As on 27 January 2023, out of 7,804 projects worth ₹ 1,81,322 crore for which work orders have been issued in the 100 Smart Cities, 5,246 projects worth ₹ 98,796 crore have been completed. Government of India has released ₹ 36,447 crore under SCM of which ₹ 32,095 crore (88%) has been utilized.

The funds under SCM are, inter alia, released based on the matching share released by the State Government/ULB, satisfactory physical and financial progress, and the utilization of the Central and State funds released to the respective Smart City. As on 27 January 2023, Government of India has released ₹ 441 crore under SCM for two Smart Cities of Telangana i.e., Karimnagar and Greater Warangal against which the State of Telangana have, so far, released only Rs. 246 crore which is less than its required equal State matching share. Therefore, further funds under SCM could not be released by the Government of India to the State of Telangana.

The period of implementation of SCM has been extended upto June 2023 and all Smart Cities, including those in the State of Telangana, are expected to complete their projects within the stipulated time.
